

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.110/KB/2017
C.P-693/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		Shivangan Tie up Pvt.Ltd	
Under Section		391(2), 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	T. K. DAS AD	Regional Director (ER), MCA	12/7/2017
2.	CA SHASHI ALAM	PETITIONER.	14/7/2017

ORDER

Ld. Pr. CA for the petitioner and Mr. T.K.Das, Asstt. Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

He informed that in terms of the order dated 21/04/2017 he has filed an affidavit annexing the latest Balance Sheet.

List the matter on 17/08/2017 for further arguments.

(Vijai Pratap Singh)
Member (J)